

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.251/GT/2017

Subject : Petition for determination of tariff of Udupi Thermal Power Plant (2 x 600 MW) for the period from 1.4.2014 to 31.3.2019

Petitioner : Udupi Power Corporation Ltd.

Respondent : Power Company of Karnataka Ltd. & ors

Date of hearing : **19.3.2019**

Coram : Shri P.K.Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S.Jha, Member

Parties present : Shri Hemant Sahai, Advocate, UPCL
Shri Nitish Gupta, Advocate, UPCL
Shri Ishaan Mukherjee, Advocate, UPCL
Shri Kumar Gaurav, UPCL
Shri Amit Mittal, UPCL
Shri Shashank Kumar, UPCL
Shri M.G.Ramachandran, Advocate, PCKL & PSPCL
Ms. Poorva Saigal, Advocate, PCKL & PSPCL
Shri Shubham Arya, Advocate, PCKL & PSPCL
Shri Tanya Sareen, Advocate, PCKL & PSPCL
Shri Arunav Patnaik, Advocate, PCKL
Shri Shikhar Saha, PCKL
Ms. Rekha, PCKL
Ms. Pallavi Sengupta, Advocate, BESCO
Shri Siddhant Kohli, BESCO
Shri Balaji Srinivasan, BESCO

Record of Proceedings

Heard the learned counsel for the Petitioner, UPCL and learned counsel for the Respondents, PCKL & PSPCL at length. At the request of the parties, time to file written submissions is granted till **15.4.2019**. Subject to this, order in the Petition was reserved.

By order of the Commission

Sd/-
(B.Sreekumar)
Dy. Chief (Law)

